

In The Central Administrative Tribunal
Calcutta Bench

OA 122 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Tanmoy Kr. Manna

- VS -

D/o Post

For the Applicant : None

For the Respondents: Mr. B. Mukherjee, Counsel

Date of Order : 16-03-2001

O R D E R

D. PURKAYASTHA, JM

None appears on behalf of the applicant. So, application is dismissed for default of the applicant. Id. Counsel Mr. B. Mukherjee appears on behalf of the respondents.

2/4/2001
(B.P. Singh)

Member(A)

K
(D. Purkayastha)
Member(J)

EKN